Invitation of Applications

Joint Electricity Regulatory Commission for the State of Goa & Union Territories 2nd Floor, HSIIDC Office Complex, Vanijya Nikunj, Udyog Vihar, Phase – V, Gurgaon – 122016 (Haryana)

Invitation of Applications for nomination as Member on Forums for Redressal of Grievances of the Consumers

The Commission under sub-regulation (3) of regulation 3 of JERC (Forum for Redressal of Grievances of the Consumers) Regulations, 2009, has to nominate a Member on each of the 3-Member Forums for Redressal of Grievances of Consumers to be set up, under the said Regulations, by each of the electricity distribution licensees (presently the respective Departments of Power) in the State of Goa and the Union Territories of Andaman & Nicobar Islands, Chandigarh, Dadra & Nagar Haveli, Daman & Diu, Lakshadweep and Puducherry. The appointment will be for 3 years.

The persons applying must be familiar with consumer affairs, preferably with good knowledge of the local language(s). The applicants may apply directly or through recognised consumer associations / organizations, etc. to Secretary, J.E.R.C.

The Member(s) so appointed shall be entitled to monthly lump sum remuneration of Rs. 35,000/- (Rupees Thirty Five Thousand), all-inclusive. In case of official travel outside headquarters TA/DA, etc. will be admissible on par with the other Member of the Forum

The applications giving the following data, and accompanied by attested copies of the supporting documents / testimonials, and two references from responsible persons of the area, must reach the undersigned by 25.08.2009:-

(i) Name (ii) Father's / Husband's Name (iii) Sex (iv) Date of birth (v) Educational qualifications (starting from matriculation / Higher Secondary) (vi) Languages known, indicate the extent of knowledge – Very good, can read only, can write only, (vii) Details of experience in consumer affairs (viii) Two passport size photographs (ix) Whether Member of any NGO (with brief description of NGO).

The JERC (Forum for Redressal of Grievances of the Consumers) Regulations, 2009, are also available at the Central Electricity Regulatory Commission's website, www.cercind.gov.in.

(J.S. Sehrawat) Secretary, JERC